NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/ 2017		For compliance of office objections raised by registry	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

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<u>ORDER</u>

PCS for Petitioner Company is present. Report from ROC is not received. Await ROC report. List it on 21/12/2017.

Member (T)

Member (J)